

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinema Private Limited
NAME OF THE PETITIONER(S)	SPI Cinema Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V. S. Raju in petitioner	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Meenakshi O/o RD (SER)	JD	9444384521	

Heard Shri V.B. Raju, Learned Counsel for Shri V.S. Raju, Learned Counsels for the Petitioner and Ms. S. Meenakshi, JD, O/o RD (SER) for the Respondent.

The Learned Counsel wanted time to file judgements in support of their case. Post the matter on 20.12.2017 for final hearing.


Member (T)


Member (J)

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